STD Facilities in Amalapuram and East Godavari District. Andhra Pradesh

3274. SHRI A.J.V.B. MAHESWARA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is a proposal for providing STD facilities to Amalapuram and East Godavari districts of Andhra Pradesh;
 - (b) if not, the reasons thercof; and
- (c) if so, the time by which STD facilities will be provided there?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) Kakinada the District Headquarter of East Godavari District and Rajahmundry are already having STD facilities. There is a proposal to provide STD facilities to Dowlaiswaran, Peddapuram, Ravulapalam, Samalkot and Tuni during the current Five Year Plan. As regards Amalapuram there is no plan at present to provide STD facilities.

(b) and (c). Amalapuram is a manual type of Telephone exchange and is likely to be automatised towards the end of Current Five Year Plan due to limited availability of Switching equipment. STD facility to Amalapuram will be feasible thereafter.

Telephone Service in Lakhimpur Kheri

3275. SHRIMATI USHA VERMA: Will the Miniter of COMMUNICATIONS be pleased to state:

- (a) whether due to defective working of Lakhimpur Kheri telephone exchange, a number of connections have been surrendered; and
- (b) if so, the steps to improve the functioning.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) No, Sir. Only 4 telephone connections have been closed on subscriber's request during recent past out of 776 working connections.

- (b) Though working of the exchange is satisfactory, even then in order to imProve the services further, following steps are being taken:—
 - ,(i) Proper fittings of distribution points at subscribers office.
 - (ii) Provision of Overhead cables to reduce overhead alignments in congested localities.
 - (iii) Periodical routine testing of exchange equipment and rectification of faults.

Spurious goods manufactured by small scale units

3276. SHRI Y. S. MAHAJAN: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government are aware that spurious goods of poor quality are manufactured by some of the small scale units who put the stamp and name of established big units; and
- (b) if so, the steps taken or proposed to be taken to check such malpractices?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). Government have not received any specific complaints of the type referred to in part (a). Under the Trade Marks & Merchandise Act, legal remedies are available to the owners of brand names against infringement of the quality and standard of their product.

Power Tariff in defferent States

3277. SHRI CHITA MAHATA: Will the Minister of ENERGY be pleased to state the details of power tariff per unit in different States during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): The estimated average rates of electricity for various categories of consumers in different States and Union Territories as on 1.4.1984, 1.4.1985 and 1.4.1986 are given in the statement below: